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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
+ W.P.(C) 5033/2026, CM APPL. 24776/2026 & CM APPL. 2674/2026
MOLITICS INFOMEDIA PRIVATE LTDPetitioner

Through: Appearance not given.

versus

UNION OF INDIA & ORS.Respondents
Through: Mr. Varun Pathak / Mr. Vishesh
Sharma / Mr. Mrityunjoy Roy, Adv.
for R-5.

CORAM:
HON'BLE MR. JUSTICE PURUSHAINDR KUMAR KAURAV

ORDER

% **23.04.2026**

1. Learned counsel appearing for the petitioner seeks liberty to withdraw petition in view of the subsequent information which has been furnished by the intermediary, with liberty to approach the jurisdictional high Court.
2. With liberty, the petition stands disposed of. All rights and contentions are left open.

PURUSHAINDR KUMAR KAURAV, J

APRIL 23, 2026/P